

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1643/2024 In C.P. (IB)/1414(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES:

Dipti Mehta
IN THE MATTER OF
International Marine & Energy
DMCC

V/s

Great Unison Contractors Pvt. Ltd.

**Section: Application under any other provisions, IBC, Sec 60(5),
Regulation 30, CIRP Regulations, 2016, Rule 11 of NCLT, 2016 U/s
9 of (IBC)**

ORDER

IA No. 1643/2024:- Adv. Aniruth Purusothaman a/w Aditya Sharma appeared for the Applicant. The present application has been filed by the Liquidator for placing on record the modified list of stakeholders which is annexed with the application as Exhibit (J). The said report is taken on record. No order is called for. With the aforesaid observation, **IA No. 1643/2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)